

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

CP/179(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.04.2024

NAME OF THE PARTIES: **MR. RAJESH RAMLAL SONI V/s**
CHINTESHWAR STEELS PRIVATE
LIMITED

Section 59 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Ms. Samiksha Parekh, Advocate appeared for the Petitioner.
2. Ms. Apoorva Kulkarni, Advocate i/b SMA Law Partners appeared for the Respondent no. 3.
3. Learned Counsel for the Respondent informs that rejoinder has been served on 01.04.2024 and seeks liberty to place on record sur-rejoinder stating that Petitioner has brought on record certain new facts which were not disclosed to this Bench prior to that. Liberty granted.
4. List this matter on **06.05.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)